

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION No. 2861
To be answered on- 12/08/2026

Status of forest rights claims

2861 # Shri Anurag Sharma:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) district-wise details of claims regarding Individual Forest Rights (IFR), Community Rights (CR) and Community Forest Resource Rights (CFRR) in all States, including Himachal Pradesh;
- (b) district-wise details indicating the claims relating to Individual Forest Rights (IFR) and Community Forest Resource Rights (CFRR) that are pending at the level of the Sub-Divisional Level Committee (SDLC) or the District Level Committee (DLC), if so, the number of such pending claims; and
- (c) number of IFR, Community Forest Rights (CFR) and CFRR claims filed by pastoral communities up to latest available date, State-wise, and number of titles recognised in respect of such claims?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (in short, FRA) and Rules made thereunder, State Governments and UT Administrations are responsible for implementation of various provisions of the Act while the Ministry of Tribal Affairs (MoTA) compiles Monthly Progress Reports received from the States/UTs. FRA is being implemented in 20 States (including Himachal Pradesh) and 1 Union Territory.

The state-wise status of claims filed, approved, rejected and pending, including status of Himachal Pradesh, as on 30.06.2026 is at **Annexure**. Further, the community-wise and district-wise segregated data is not maintained by the Ministry.

Annexure referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2861 regarding “Status of forest rights claims” to be answered on 12.08.2026 asked by Shri Anurag Sharma

State wise details of claims received, claims approved (Titles distributed), Claims rejected and Claims pending for both Individual and Community (including CFRR), as per information received from States/ UTs upto 30.06.2026:

S. No.	States/UT	No. of Claims received upto 30.06.2026			No. of Titles Distributed upto 30.06.2026			No. of Claims Rejected	No. of Pending Claims
		Individual	Community	Total	Individual	Community	Total		
1	Andhra Pradesh	285,115	3,294	288,409	226,667	1,822	228,489	58,395	1525
2	Assam	208,062	8,582	216,644	84,861	2,575	87,436	16,379	112829
3	Bihar	4,696	0	4,696	191	0	191	4,496	9
4	Chhattisgarh	890,220	57,259	947,479	481,432	52,636	534,068	406,787	6624
5	Goa	9,978	399	10,377	1,250	20	1,270	1,901	7206
6	Gujarat	183,055	7,187	190,242	98,732	4,792	103,524	2,331	84387
7	Himachal Pradesh	6,100	868	6,968	942	156	1,098	56	5814
8	Jharkhand	107,032	3,724	110,756	59,866	2,104	61,970	28,107	20679
9	Karnataka	289,236	5,940	295,176	15,355	1,345	16,700	262,626	15850
10	Kerala	44,580	1,018	45,598	29,523	284	29,807	13,216	2575
11	Madhya Pradesh	766,430	40,975	807,405	260,707	28,754	289,461	244,487	273457
12	Maharashtra	397,897	11,259	409,156	199,667	8,668	208,335	172,631	28190
13	Odisha	733,158	36,819	769,977	464,504	9,432	473,936	146,345	149696
14	Rajasthan	113,162	5,213	118,375	49,215	2,551	51,766	65,921	688
15	Tamil Nadu	33,119	1,548	34,667	15,442	1,066	16,508	12,711	5448
16	Telangana	651,822	3,427	655,249	230,735	721	231,456	94,426	329367
17	Tripura	201,055	67	201,122	131,615	65	131,680	68,472	970
18	Uttar Pradesh	92,972	1,194	94,166	22,537	893	23,430	70,736	0
19	Uttarakhand	3,809	3,119	6,928	83	1	84	6,698	146
20	West Bengal	131,962	10,119	142,081	44,444	686	45,130	96,587	364
21	Jammu & Kashmir	33,233	12,857	46,090	429	5,591	6,020	39,924	146
TOTAL		51,86,693	2,14,868	54,01,561	24,18,197	1,24,162	25,42,359	18,13,232	10,45,970
